

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 305 OF 2016

Dated: 21st April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member**

In the matter of :

**Assam Gas Company Ltd. ...Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Mr. K.K. Rai, Sr. Adv.
Mr. Abhas Kumar

Counsel for the Respondent(s) : Mr. Prashant Bazboruah
Mr. Sumit Kishore for R.1

ORDER

Learned counsel for the respondent seeks two weeks more time to file reply. He may file the same on or before 08.05.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 23.05.2017 after serving copy on the other side.

List the matter on **07.07.2017.**

**(B.N. Talukdar)
Technical Member
ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**